

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 30/AM11
HELD ON 27.10.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 30/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 27.10.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 29/AM11 held on 20.10.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-128	GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	HQ F. No. 01/87/050/00032/AM10/DES-VII	Status: Approved
NC No.: 30/AM11	Adv. Lic. No.	RLA F. No.	

Dated: 27.10.2010	0310515015 Dated 08.04.2009	03/94/040/01041/AM09	
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Request: **Fixation of adhoc norms for the export product “Reclaimed Rubber”.**

Decision: With DIPP letter dated 27.10.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reclaimed Rubber	500 MT	Waste Rubber Sheets, Profiles, Strips	500 MT
Note: The import item is only confined to Factory Rejects Only.			

Case No. A-129	LAXMI ELECTRONICS MOULDS & PRECISION ENGINEERING	HQ F. No. 01/87/050/00281/AM10/DES-VII	Status: Deferred
NC No.: 30/AM11 Dated: 27.10.2010	Adv. Lic. No. 0710068463 Dated 25.11.2009	RLA F. No. 07/24/040/00312/AM10	

Request: **Fixation of adhoc norms for the export product “Small Coller Belt Plastic Moulded Belt”.**

Decision: D/o C&PC will furnish comments.
Deferred for Three Weeks.

Case No. A-130	DINMAN POLYPACKS PVT. LTD.	HQ F. No. 01/87/050/00318/AM10/DES-VII	Status: Deferred
NC No.: 30/AM11 Dated: 27.10.2010	Adv. Lic. No. 0210132090 Dated 01.10.2009	RLA F. No. 02/24/040/00136/AM10	

Request: **Fixation of adhoc norms for the export product “Printed PP Woven Sacks (BOPP Film Laminated)”.**

Decision: Copy of representation of the firm sent to D/o C&PC on 18.10.2010. Comments are still awaited. It was decided by the Committee to issue Reminder to D/o C&PC for comments.

Deferred for Two Weeks.

Case No. A-131	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/050/00081/AM11/DES-VII	Status: Approved
NC No.: 30/AM11 Dated: 27.10.2010	Adv. Lic. No. 0510258414 Dated 12.02.2010	RLA F. No. 05/23/040/00155/AM10	

Request: **Modification in unit of measurement of all Import Items.**

Decision: With D/o C&PC OM No. 46011/121/2005-PC.II dated 27.10.2010, the Committee decided to modify unit of measurement of all Import Items. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 22/AM11 held on 01.09.2010 (Case No. 26/8/87-ALC1/2010):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVDC Coated Polyester Film	1 MT	1. DMT	0.9970 MT
		2. MEG	0.3502 MT
		3. Antimony Trioxide	0.0002 MT
		4. Triphenyl Phosphate	0.0010 MT
		5. Modifier	0.0001 MT
		6. Magnese Acetate	0.0004 MT

	7. Silica	0.0007 MT
	8. Primer Varnish (Solid Content 27.5+/-1%)	0.0536 MT
	9. PVDC Aqueous Dispersion (Solid Content 51+/-1%)	0.2359 MT
	10. Coating Gel (Wax)	0.0014 MT
	11. Catalyst PR 115 (Solid Content 75+/-2%)	0.0150 MT
	12. Methyl Ethyl Ketone	0.1146 MT

Case No. A-132	TTK LIG LTD.	HQ F. No. 01/87/050/00032/AM11/DES-VII	Status: Approved
NC No.: 30/AM11 Dated: 27.10.2010	Adv. Lic. No. 0410111777 Dated 22.02.2010	RLA F. No. 04/24/040/00267/AM10	

Request: **Inclusion of Import Item No. 3 (Benzocaine Retardante Cream Lubricant).**

Decision: With DIPP letter dated 27.10.2010, the Committee decided to include Import Item No.3. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 22/AM11 held on 01.09.2010 (Case No. 15/6/87-ALC1/2010):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Condoms packed in Aluminium Foil.	1 Gross	1. Latex (60% DRC)	0.350 Ltr
		2. Silicon Fluid	0.076 kg.
		3. Benzocaine Retardante Cream Lubricant	0.022 kg/gross of export product

Case No. A-133	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00154/AM11/DES-VII	Status: Approved
NC No.: 30/AM11 Dated: 27.10.2010	Adv. Lic. No. 0310585347 Dated 29.07.2010	RLA F. No. 03/95/040/00314/AM11	

Request: **Fixation of adhoc norms for the export product “Polyvinyl Acetate Emulsion (Solid content 50%+/-1%) (Packed in 1680 HM HDPE Drums)”.**

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 08.09.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyvinyl Acetate Emulsion (Solid Content 50% +/- 1%)	1 kg	1. Vinyl Acetate Monomer	0.3570 kg
		2. Veova 10 Monomer	0.0826 kg
		3. Methyl Methacrylate	0.0544 kg
		4. Hydroxy Ethyl Cellulose	0.0010 kg
		5. Sodium Vinyl Sulphonate	0.0026 kg
		6. Silquest Silane A-172/Geniosil GF 56 (Organo Functional)	0.0010 kg
		7. Silane A-187/SilaneZ-6040/KBM 403 (3 Glycidoxy Propyl Trimexy Silane)	0.0010 kg
		8. Potassium Persulphate	0.0015 kg
		9. HDPE (Blow Moulding Grade)	As per Packing Policy

Case No. A-134	ATUL LTD.	HQ F. No. 01/87/050/00097/AM11/DES-VII	Status: Approved
NC No.: 30/AM11 Dated: 27.10.2010	Adv. Lic. No. 0810089333 Dated 01.06.2010	RLA F. No. 08/24/040/00044/AM11	

Request: **Modification in description of Import Item No. 1.**

Decision: On the basis of comments of representative of D/o C&PC, the Committee decided to modify the description of Import Item No. 1. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. 18/AM11 held on 04.08.2010 (Case No. 10/11/87-ALC1/2010):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Solid Epoxy Resin	1 kg	1. Basic Liquid Resin (Epikote 828/ DER 331/YD 128/Razeen LR 1150/ Epiran 6)	0.794 kg
		2. Bisphenol-A	0.254 kg

Case No. A-135	RANDWIN EXIM PVT. LTD.	HQ F. No. 01/87/162/00167/AM11/DES-VII	Status: Deferred
NC No.: 30/AM11 Dated: 27.10.2010		RLA F. No. 03/91/051/02647/AM10	

Request: **Clarification as to whether “(i) Winkjekt Hypodermic Needle and Winkjekt Syringe with Needle” and “(ii) Urine Bag and Urethral Catheter” are covered under DEPB Entry at S. No. 122 and S. No. 20, respectively.**

Decision: D/o C&PC will furnish comments.

Deferred for Three Weeks.

ONLINE CASES

Case No.:22/17/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Approved
HQ File :01/87/050/00138/AM10/	RLA File :05/24/040/00228/AM10/	Lic.No/Date:0510245924 15.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39200000	63/0- Unprinted Alu Retort Pouch Pet 12 My, Alu 8 My, PA 15 MY, PP70 My	1493.000	Number	3807150.00	77776.00 US\$
2	39200000	63/0- Transparent ALOX Pouches PET 12, ONY 15, CPP70	217.000	Number	878850.00	17954.00 US\$
3	39200000	63/0- White Alox Pouches PET 12, ONY 15, CPP70	282.000	Number	1089325.00	22254.00 US\$
4	39200000	63/0- Brown Printed Alox Pouches Pet 12, ONy 15, CPP70	551.000	Number	2068286.00	42253.00 US\$
5	39200000	63/0- Brown Printed Alox Pouches Pet 12, ONy 15, CPP70	529.000	Number	2195350.00	44849.00 US\$
				Total	10,038,961.00	205,086.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39200000	Unprinted Retort Laminated Pet 12 My, Alu 8 My, PA 15 My, PP 70 My	95880.000	Sq. meter	3483464.22	71163.72 US\$	

2	39200000	Transparent Alox Roll for Retort GLARH 12 Ny 15, CPP 70	16000.000	Sq. meter	664936.80	13584.00 US\$	
3	39200000	White Alox Roll for Retort GLARH 12, NY 15, CPP70	20000.000	Sq. meter	831171.00	16980.00 US\$	
4	39200000	Brown Two Color Printed Roll for Retort GLARH 12, Ny15, CPP70	36000.000	Sq. meter	1533114.00	31320.00 US\$	
5	39200000	Brown Two Color Printed Roll for Retort GLARH 12, NY 15, CPP70	39200.000	Sq. meter	1669390.80	34104.00 US\$	
				Total	8,182,076.82	167,151.72	

Decision: With D/o C&PC OM No. 46011/83/2009-PC.II dated 18.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Unprinted Alluminium Retort Pouch (Dimension 150x200mm)	1 No.	Relevant Unprinted Aluminium Laminate	0.0642 Sq. Meter
2. Transparent Alox Retort Pouch (Dimension 140x185x40mm)	1 No.	Relevant Transparent Alox Laminate	0.070 Sq. Meter
3. White Alox Retort Pouch (Dimension 135x180x40mm)	1 No.	Relevant White Alox Laminate	0.066 Sq. Meter
4. Brown Printed Alox Pouch (Dimension 135x185x30mm)	1 No.	Relevant Brown Printed Laminate	0.064 Sq. Meter
5. Brown Alox Pouch (Dimension 140x195x40mm)	1 No.	Relevant Brown Laminate	0.073 Sq. Meter

Case No.: 3/23/87-ALC1/2009	Party Name:FLOETER INDIA RETORT POUCHES PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Approved
HQ File :01/87/050/00182/AM10/	RLA File :05/23/040/00021/AM10/	Lic.No/Date:0510248298 25.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39209999	63/0- Transparent Alox Pouches PET GLARH 12, NY 15, CPP 70	2849000.000	Number	10541300.00	220529.29 US\$
2	39209999	63/0- White Alox Retort Pouches PET-GLARH 12, NY 15, CPP70	1274000.000	Number	4583652.00	95892.31 US\$
				Total	15,124,952.00	316,421.60

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39209999	Transparent Alox Rolls for Retort GLARH 12, NY 15, CPP70	210000.000	Sq. meter	8595588.96	176500.00 US\$	
2	39209999	White Alox Rolls for Retort GLARH 12 NY 15/ CPP70	90000.000	Sq. meter	3728530.44	76561.20 US\$	
				Total	12,324,119.40	253,061.20	

Decision: With D/o C&PC OM No. 46011/83/2009-PC.II dated 18.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Transparent Alox Retort (Pouch Dimension 140x185x40mm)	1 No.	Relevant Transparent Alox Laminate	0.07 Sq. Meter
2. Transparent Alox Retort Pouch (Dimension 135x180x40mm)	1 No.	Relevant White Alox Laminate	0.066 Sq. Meter

3	Case No.:11/15/87-ALC1/2010	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00134/AM11/	RLA File :34/24/040/00005/AM11/	Lic.No/Date:3410026841 16.04.2010	Defer Date:17.11.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 29.09.2010. Comments awaited. Hence, the Committee decided to issue reminder to D/o C&PC for want of comments.			

4	Case No.:15/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00138/AM11/	RLA File :37/24/040/00001/AM11/	Lic.No/Date:3710001287 21.05.2010	Defer Date:17.11.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 23.09.2010. Comments awaited.			

5	Case No.:16/15/87-ALC1/2010	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00139/AM11/	RLA File :37/24/040/00002/AM11/	Lic.No/Date:3710001286 21.05.2010	Defer Date:17.11.2010

Decision: Reply received from the firm and sent to D/o C&PC on 23.09.2010. Comments awaited.

6	Case No.: 4/15/87-ALC1/2010	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00127/AM11/	RLA File :03/94/040/00166/AM11/	Lic.No/Date:0310575953 25.05.2010	Defer Date:17.11.2010
	Decision: D/L No. 46011/105/2009-PC.II dated 05.08.2010 issued by D/o C&PC to firm. Reminder with a copy of D/L may be issued to firm by DGFT.			

7	Case No.: 11/27/87-ALC1/2010	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00225/AM11/	RLA File :30/24/040/00003/AM11/	Lic.No/Date:3010067232 02.06.2010	Defer Date:10.11.2010
	Decision: Deficiency letter issued to firm on 12.10.2010 (as asked for by DIPP letter dated 06.10.2010) giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.: 4/23/87-ALC1/2010	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00202/AM11/	RLA File :02/24/040/00018/AM11/	Lic.No/Date:0210142920 04.06.2010	Defer Date:17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 06.10.2010. Comments awaited. Hence, the Committee decided to issue reminder to D/o C&PC for want of comments.			

Case No.:8/15/87-ALC1/2010

Party Name:TTK LIG LIMITED

Meet No/Date:30/87-ALC1/2010

Status: Approved

		27.10.2010	
HQ File :01/87/050/00131/AM11/	RLA File :04/24/040/00039/AM11/	Lic.No/Date:0410114341 08.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40141010	62/0- Rubber Condoms packed in Aluminium Foil using Benzocane Condoms	150000.000	Gross	40200000.00	893333.00 US\$
				Total	40,200,000.00	893,333.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40011000	LATEX (60% DRC) Chemical	52500.000	Litre	2181900.00	47536.00 US\$	Value & Qty
2	39100000	Silicon Fluid Lubricant	11400.000	K.G	1114806.00	24288.00 US\$	Value & Qty
3	76071100	Aluminium Foil Packing Material	15663.750	K.G	4699125.00	102377.00 US\$	Value & Qty
4	30031090	Benzocaine Retardante Cream Lubricant	3317.085	K.G	2066278.00	45017.00 US\$	Value & Qty
				Total	10,062,109.00	219,218.00	

Decision: With DIPP letter dated 27.10.2010 and taking cue from SION No. A-1706, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Condoms packed in Aluminium	1 Gross	1. Latex (60% DRC)	0.350 Ltr
		2. Silicon Fluid	0.076 kg.

Foil.	3. Aluminium Foil whether or not printed laminated with any one or in all combination of the following items: a)Cellophone b)Polyethylene c)Paper d)Paper Board e)Plastics f)Other backing materials	Net to Net
	4. Benzocaine Retardante Cream Lubricant	0.022 kg/gross of export product

10	Case No.:14/21/87-ALC1/2010	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00177/AM11/	RLA File :30/24/040/00017/AM11/	Lic.No/Date:3010068012 06.07.2010	Defer Date:10.11.2010
	Decision: Deficiency letter issued to firm on 12.10.2010 (as asked for by DIPP letter dated 06.10.2010) giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:1/16/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Approved
	HQ File :01/87/050/00141/AM11/	RLA File :09/24/040/00106/AM11/	Lic.No/Date:0910042649 08.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	62/0- Polymer for Thickener LIPESA 970 [Modified Emulsion Polymer based on Acrylamide]	200000.000	K.G	23639325.00	503500.00 US\$
				Total	23,639,325.00	503,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29241900	Acrylamide 50 HST Liquid	56580.000	K.G	2030514.75	42435.00 US\$	Value & Qty
2	27101900	Hydroseal G 250 Liquid	47740.000	K.G	1941705.15	40579.00 US\$	Value & Qty
3	34029010	Simaline IE 101 Liquid	4280.000	K.G	860151.60	17976.00 US\$	Value & Qty
4	34021300	Lutensol TO 89 Liquid	6520.000	K.G	655162.20	13692.00 US\$	Value & Qty
5	28251000	Hydroxylamine Sulphate Powder	6520.000	K.G	804913.56	16821.60 US\$	Value & Qty
				Total	6,292,447.26	131,503.60	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 27.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Modified Emulsion Polymer based on Acrylamide – LIPESA 970 (% Non Volatile Solids 30+/-5%)	1 kg	1. Acrylamide 50 HST (50% water solution of Acrylamide)	0.2829 kg
		2. Exxsol D-80 (Solvent)	0.2387 kg
		3. Simaline IE 101	0.0214 kg
		4. Lutensol 89 (Surfactant)	0.0326 kg
		5. Hydroxylamine Sulphate	0.0326kg

Case No.:3/16/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Approved
HQ File :01/87/050/00143/AM11/	RLA File :03/94/040/00320/AM11/	Lic.No/Date:0310582928 12.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072010	62/0- POLY GLYCOL ALKYL ETHER	105000.000	K.G	9828000.00	210000.00 US\$
				Total	9,828,000.00	210,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	24990.000	K.G	2514493.80	53728.50 US\$	Qty
2	29101000	ETHYLENE OXIDE	82005.000	K.G	5756751.00	123007.50 US\$	Value & Qty
				Total	8,271,244.80	176,736.00	

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 27.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyglycol Alkyl Ether	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.238 kg
		2. Ethylene Oxide	0.781 kg

13	Case No.:10/21/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00173/AM11/	RLA File :05/23/040/00086/AM11/	Lic.No/Date:0510267960 12.07.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

14	Case No.:21/21/87-ALC1/2010	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00184/AM11/	RLA File :03/95/040/00870/AM10/	Lic.No/Date:0310583017 12.07.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited. Hence, the Committee decided to issue reminder to D/o C&PC for want of comments.			

15	Case No.:3/30/87-ALC1/2010	Party Name:KSP ENGINEERING CO.	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00274/AM11/	RLA File :05/23/040/00087/AM11/	Lic.No/Date:0510267963 12.07.2010	Defer Date: 17.11.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

16	Case No.:2/17/87-ALC1/2010	Party Name:S C J COLOURANTS	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00145/AM11/	RLA File :05/24/040/00128/AM11/	Lic.No/Date:0510268102 13.07.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 03.08.2010. Comments awaited. Hence, the Committee			

decided to issue reminder to D/o C&PC for want of comments.

Case No.:1/19/87-ALC1/2010	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Approved
HQ File :01/87/050/00151/AM11/	RLA File :03/95/040/00301/AM11/	Lic.No/Date:0310585100 27.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235000	63/0- PLASTIC CLOSURES WITH LINER [WT. OF PLASTIC CLOSURES - 737.500 M.T WT. OF LINER - 67.500 M.T.] IN STANDARD SIZES	805.000	M.T	88125000.00	1875000.00 US\$
				Total	88,125,000.00	1,875,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPELENE In Granulate form	781.750	M.T	58787600.00	1250800.00 US\$	Value & Qty
2	39052900	PVC FREE GRANULATE In Granulate form	70.875	M.T	9993375.00	212625.00 US\$	Value & Qty
3	32041900	COLOUR MASTER BATCH In Liquid form	14.750	M.T	4159500.00	88500.00 US\$	Value & Qty
				Total	72,940,475.00	1,551,925.00	

Decision: With D/o C&PC OM No. 46011/73/2006-PC.II dated 25.10.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures with Liner	1 kg	1. Polypropylene Granules	0.9636 kg
		2. PVC Free Granulate	0.0880 kg
		3. Relevant Colour Master Batch	0.0182 kg

18	Case No.:7/19/87-ALC1/2010	Party Name:MAX INDIA LTD	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00157/AM11/	RLA File :22/24/040/00011/AM11/	Lic.No/Date:2210010228 27.07.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 16.08.2010. Comments awaited. Hence, the Committee decided to issue reminder to D/o C&PC.			

19	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date: 17.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 25.10.2010. Comments awaited.			

	Case No.:10/27/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
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20	HQ File :01/87/050/00224/AM11/	RLA File :04/24/040/00113/AM11/	Lic.No/Date:0410116183 11.08.2010	Defer Date:17.11.2010
Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited.				

21	Case No.:14/27/87-ALC1/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00228/AM11/	RLA File :34/24/040/00113/AM11/	Lic.No/Date:3410027719 16.08.2010	Defer Date:10.11.2010
Decision: Copy of application forwarded to D/o C&PC on 30.09.2010. Comments awaited. Hence, the Committee decided to issue reminder to D/o C&PC for want of comments.				

22	Case No.:6/22/87-ALC1/2010	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00192/AM11/	RLA File :03/95/040/00309/AM11/	Lic.No/Date:0310588168 17.08.2010	Defer Date:17.11.2010
Decision: Reminder sent to firm on 05.10.2010 giving 21 days time for submission of information. Reply awaited from the firm.				

23	Case No.:2/23/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00200/AM11/	RLA File :04/24/040/00133/AM11/	Lic.No/Date:0410116759 30.08.2010	Defer Date:10.11.2010
Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.				

24	Case No.:5/25/87-ALC1/2010	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00209/AM11/	RLA File :03/95/040/00412/AM11/	Lic.No/Date:0310591890 09.09.2010	Defer Date:17.11.2010

Decision: Copy of application forwarded to D/o C&PC on 20.09.2010. Comments awaited.

25	Case No.:7/27/87-ALC1/2010	Party Name:DAMAN RUBBER PRODUCTS	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00221/AM11/	RLA File :03/94/040/00466/AM11/	Lic.No/Date:0310593565 23.09.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 12.10.2010. Comments awaited.			

26	Case No.:1/30/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00272/AM11/	RLA File :03/94/040/00589/AM11/	Lic.No/Date:0310596118 11.10.2010	Defer Date: 10.11.2010
	Decision: Copy of application forwarded to DIPP on 25.10.2010. Comments awaited.			

27	Case No.:2/30/87-ALC1/2010	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00273/AM11/	RLA File :03/95/040/00501/AM11/	Lic.No/Date:0310597153 15.10.2010	Defer Date: 17.11.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

28	Case No.:4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date: 17.11.2010

Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

29	Case No.:5/30/87-ALC1/2010	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
	HQ File :01/87/050/00276/AM11/	RLA File :04/24/040/00189/AM11/	Lic.No/Date:0410118146 19.10.2010	Defer Date: 17.11.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

Case No.:6/30/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Approved
HQ File :01/87/050/00277/AM11/	RLA File :05/24/040/00257/AM11/	Lic.No/Date:0510275151 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	62/0- EVA INJECTION MOULDING COMPOUND(EVA COMPOUND)SUPERIOR GRADE EC SERIES(IN VARIOUS COLOURS)	123.000	M.T	12306150.00	267525.00 US\$
				Total	12,306,150.00	267,525.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39013000	EVA RESIN(ETHYLENE VINYL ACETATE)	108.240	M.T	9709128.00	211068.00 US\$	Value & Qty
2	38122090	STABILIZER	2.706	M.T	248952.00	5412.00 US\$	Value & Qty
3	29270090	BLOWING AGENT	2.804	M.T	361155.20	7851.20 US\$	Value & Qty
4	29096000	D.C.P.(DICUMYL PEROXIDE)	1.513	M.T	198354.30	4312.05 US\$	Value & Qty
				Total	10,517,589.50	228,643.25	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 9/87-ALC1/2010 dated 02.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Eva Injection Moulding Compound (Superior Grade EC Series in various colours)	1 kg	1. Eva Resin	0.880 kg
		2. Stabilizer	0.022 kg
		3. Blowing Agent	0.023 kg
		4. Dicumyl Peroxide	0.0123 kg

Case No.:7/30/87-ALC1/2010	Party Name:SWASTIK POLYMERS	Meet No/Date:30/87-ALC1/2010 27.10.2010	Status: Deferred
HQ File :01/87/050/00278/AM11/	RLA File :05/24/040/00258/AM11/	Lic.No/Date:0510275152 19.10.2010	Defer Date: 17.11.2010

Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.

	PLASTICS (INDIA) PVT. LTD	27.10.2010	Approved
HQ File :01/87/050/00279/AM11/	RLA File :31/24/040/00103/AM11/	Lic.No/Date:3110045121 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV4 240 BLACK 20 % GLASS FIBER REINFORCED PBT COMPOUND IN BLACK COLOUR	23000.000	K.G	3399400.00	73184.07 US\$
				Total	3,399,400.00	73,184.07

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES	18478.200	K.G	2056115.51	43423.77 US\$	Value & Qty
2	70191100	GLASS FIBER	4738.000	K.G	251265.62	5306.56 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	402.500	K.G	57175.13	1207.50 US\$	Value & Qty
4	34049090	LOXIOLE G-32	71.300	K.G	6752.11	142.60 US\$	Value & Qty
				Total	2,371,308.37	50,080.43	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2010 dated 28.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments)	0.01750 kg
		4. Mould Release Agent (Loxiol)	0.00310 kg

Meeting ended with thanks to Chair and all participants.
